IN THE HIGH COURT AT CALCUTTA APPELLATE SIDE

NOTIFICATION

Notification No. 4170 – RG.

Dated: 14th August, 2019.

It is hereby notified that the following candidates are declared as qualified for Viva-voce / Personality test to be held in the High Court at Calcutta in connection with recruitment to the cadre of District Judge (Entry Level) in the West Bengal Judicial Service by way of Direct Recruitment from Bar. The date, time and venue of the said test for respective candidates have been mentioned against their names. Call letters to both the eligible candidates are issued through speed post along with other instructions. The eligible candidates are requested to register their attendance, one hour before the scheduled time in the chamber of the Registrar Generalcum-Secretary, Selection Board, High Court, Calcutta on the scheduled date and time for such test.

The candidate(s), who will not receive call letters by 17.08.2019, may collect the Duplicate Call Letter, personally or by authorized representative, from Recruitment Cell, 6th floor, Sesquicentenary Building, Room No. 654, High Court, Calcutta on **19.08.2019 from 12 noon to 2.00 p.m.** by submitting a photocopy of any photo identity proof (Aadhar, PAN, DL, Voter Card, Bank Pass Book etc.).

Candidate qualified for	Viva-voce/Personality	y test for appointment to t	the cadre of District Judge			
	<u>didate qualified for Viva-voce/Personality test for appointment to the cadre of District Judge</u> (Entry Level) from the members of the Bar.					

SI. No.	Roll Name of the candidate No. (DRB/ HC/CA L/2019 		Marks obtained in Paper (Minimum passing mark = 40)					Total marks obtained	Percentage of marks obtained (Minumum	Date, time and venue of the Viva- voce/Personality test
			Ι	Π	III	IV	V		qualifying marks= 50% of the aggregate)	20.08.2019 at 2:30 p.m. in the Study Room, 1 st Floor,
1	091	Manabendra Mohan Sarkar	47	42	66	55	57	267	53.4%	<u>Main Building of</u> <u>High Court,</u> <u>Calcutta.</u>
•	195	Prashant Chowdhary	40	46	63	64	74	287	57.4%	

Sd/-

(Shri Rabindranath Samanta) Registrar General-cum-Secretary, Selection Board, High Court at Calcutta.